

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 12/BB/ 17	-	For Hearing	Rule-6 of I&B	Rejeev Shetty Vs Skyline Construction & Housing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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01. P. Anantha Bhat
9620727378

Respondents

AP

ASHISH KRUPAKAR

PETITIONER

AS

898-667-0999
Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner requested time.

List it on 26.10.2017.


MEMBER (J)